

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY  
PART I, SECTION 1, DATED THE 3<sup>rd</sup> JUNE, 2019]

**LOK SABHA SECRETARIAT**

PARLIAMENT HOUSE,  
NEW DELHI-110001.

June 3, 2019  
Jyaistha 13, 1941(Saka)

**NOTIFICATION**

No. 37/1/(I)/2019/T. The following order by the President dated the 3<sup>rd</sup> June, 2019 is published for general information: -

“In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Monday, the 17<sup>th</sup> June, 2019 at 11.00 A.M.

June 3, 2019

Ram Nath Kovind  
PRESIDENT.”

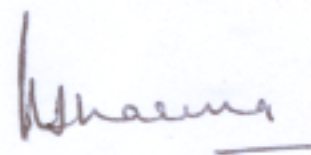
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SNEHLATA SHRIVASTAVA  
SECRETARY GENERAL.

No. 37/1/(I)/2019/T

June 3, 2019  
Jyaistha 13, 1941 (Saka)

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- (2) All Officers and Branches of Lok Sabha Secretariat.



(KALPANA SHARMA)  
ADDITIONAL SECRETARY